

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **11.12.2025** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025 For Condone Delay IA No. 1744/2025 For Stay IA No. 1745/2025 For Urgent Hearing IA No. 1746/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd	Mr. VV Sivakumar	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 1510/2025 (For Condone Delay) & IA No. 1262/2025 (Delay in refiling) In Comp App (AT) (CH) No. 111/2025 For Stay IA No. 1263/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Venugopala Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Venugopala Agro Farms Pvt Ltd & Anr. WITH	Mr. Raja Shekar Rao Salvaj	Mr. BV Satish Kumar, PCS- R1
3.	IA No. 1519/2025 (For Condone Delay) & IA No. 1264/2025 (Delay in refiling) in Comp App (AT) (CH) No. 112/2025 For Stay IA No. 1265/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	Mr. BV Satish Kumar, PCS- R1
4.	IA No. 1513/2025 (To Implead) in Comp App (AT) (CH) (Ins) No. 117/2025	D Srinivasa Rao Personal Guarantor of Priyaranjani Fibres Ltd. Vs Stressed Assets Stabilisation Fund & Anr	Mr. D Srinivasa Rao Party-in-person	Mr. T Ravichandran R1

5.	IA No. 1557/2025 (For Condone Delay) In Comp App (AT) (CH) No. 144/2025	Vimalchand AV & 12 Ors Vs Vidya Pracharanam Pvt Ltd & 2 Ors	Mr. Srikant Mohan	
6.	IA No. 1317/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 462/2025	State Bank of India Vs IDBI Bank Ltd & 3 Ors	Mr. K Chandrasekaran	Mr. Varun Srinivasan R1 Mr. B Dhanaraj R2 Mr. TKM Sai Krishnan R3
7.	Comp App (AT) (CH) (Ins) No. 307/2024 For Stay IA No. 820/2024	Punjab National Bank Vs Nagireddy Venkata Pratap Reddy & 8 Ors	Ms. Shweta Dubey	Mr. Avinash Krishnan Ravi- R1- R8

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	Regional Provident Fund Commissioner, EPFO Vs Bijoy Prabhakaran Pulipra, RP of PVS Memoial Hospital Pvt Ltd & 5 Ors	Mr. K Ramu Mr. R Vishnu	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy- R2 Mr. P Elayarajkumar R3 Mr. Jerin Asher Sojan R5
9.	Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors WITH	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4
10.	Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4
11.	Comp App (AT) (CH) (Ins) No. 350/2023	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 3 Ors. WITH	Mr. AG Sathyanarayana	Mr. Pawan Jhabakh R4, R5
12.	Comp App (AT) (CH) (Ins) No. 172/2024	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs The Joint Director, Directorate of Enforcement	Mr. AG Sathyanarayana	Mr. P Sidharthan, Spl Public Prosecutor

13.	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd	Mr. TK Bhaskar	
14.	Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd & 6 Ors	Mr. TK Bhaskar	
15.	Comp App (AT) (CH) No. 62/2024 For Stay IA No. 880/2024	Beena Thomas Vs Mohamed Biju & 2 Ors	Mr. Pranava Charan	Mr. Mohan Pulickkal R1- R3
16.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator, Connexions Retail Stores Pvt Ltd Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
17.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor & Promoter Sri Venkatram Spinners Pvt Ltd Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & 4 Ors	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2 Mr. R Sugumaran- R3
18.	Comp App (AT) (CH) (Ins) No. 421/2024	Tip Top Furniture Pvt Ltd & Anr Vs CA Mahalingam Suresh Kumar, Liquidator of Tip Top Furniture Pvt Ltd & Anr	Mr. Pradeep Joy	Mr. Jerin Asher Sojan R2
19.	Comp App (AT) (CH) (Ins) No. 11/2025 For Stay IA No.950& 1009/2025	K. Parthiban Rasu Suspended Director of Star Trace Pvt Ltd Vs R Venkatakrishana, RP & Anr	Mr. Sudarshana Sundar	Mr. Ashwin Shabhag R1 Mr. Thriyambak J Kannan R2
20.	Comp App (AT) (CH) (Ins) No. 15/2025 To dispense with IA No. 74/2025 For Stay IA No. 76/2025	Jigsaw Solutions Vs CA S Kannan Liquidator of Inasra Technologies Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. V Manivannan
21.	Comp App (AT) (CH) (Ins) No. 30/2025 For Stay IA No. 117/2025	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organisation, Koramangala WITH	Mr. AG Sathyanarayana	Mr. MS Viswanathan

22.	Comp App (AT) (CH) (Ins) No. 179/2025	Regional Provident Fund Commissioner II Employees' Provident Fund Organisation, Koramangala Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd	Mr. MS Viswanathan	Mr.AG Sathyannarayana
23.	Comp App (AT) (CH) (Ins) No. 68/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	
24.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Jhetwani Vs State Bank of India & Anr. WITH	Mr. Y Suryannarayana	Mr. VVSN Raju- R1
25.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Kambhammettu, Liquidator of Meena Jewellers Exclusive Pvt Ltd & 5 Ors. WITH	Mr. Y Suryannarayana	Mr. VVSN Raju- R1
26.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryannarayana	Mr. VVSN Raju- R1
27.	Comp App (AT) (CH) (Ins) No. 82/2025 For Additional docs. IA No. 238/2025	State Bank of India Vs Umesh Purshoram Jethwani & Anr	Mr. VVSN Raju	Mr. Y Suryannarayana R1
28.	Comp App (AT) (CH) (Ins) No. 102/2025	IDBI Bank Ltd & 5 Ors Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd.	Mr. Varun Srinivasan	
29.	Comp App (AT) (CH) (Ins) No. 297/2025 For Exemption IA No. 867/2025 For Stay IA No. 868/2025	Alchemist Asset Reconstruction Company Ltd Vs K Sivalingam, RP of NCS Sugars Ltd& 5 Ors	Mr. Gokul G	Mr. Y Suryannarayana R1
30.	Comp App (AT) (CH) (Ins) No. 447/2025 For Stay IA No. 1288/2025	Vinod Kumar JS & Anr Vs Annie Abraham Official Liquidator of MIR Realtors Pvt Ltd & 2 Ors	Mr. Kaushik N Sharma	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R2 M/s Shivkumar & Suresh R3

31.	Comp App (AT) (CH) (Ins) No. 457/2025 For Stay IA No. 1304/2025	A Joseb Raj Stakeholder & Personal Guarantor of Oceanic Edible International Ltd Vs PR Raman, Liquidator Oceanic Edibles International Ltd & Anr	Mr. J Manivannan	Mr. P Elayarajkumar R1 Mr. S Karthikeyen R2
32.	Comp App (AT) (CH) (Ins) No. 539/2025 For Stay IA No. 1517/2025	Sethuraman Balasubramanian, Suspended Director of Lakhari Resources Pvt Ltd Vs Unity Small Finance Bank Limited & Anr.	Mr. Akash Balagee	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	Comp App (AT) (CH) No. 11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr. Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa - R12
34.	TA (AT) No. 294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021) For Urgent Listing IA No. 1729/2025	Samruddhi Investors Services Pvt Ltd Vs 3A Capital Services Ltd. WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Y Suryanarayana R2- R5
35.	TA (AT) No. 123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. WITH	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
36.	TA (AT) No. 124/2021 (Comp App (AT) No. 225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors.	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
37.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr.T Durga Prasad, PCS
38.	Comp App (AT) (CH) No. 102/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R7, R8 Mr. Cibi Vishnu-R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
39.	Comp App (AT) (CH) No. 103/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikant Mohan	Mr. CV Shailandhran R2- R5, R8, Mr. Cibi Vishnu-R6

40.	Comp App (AT) (CH) No. 104/2022 For Stay IA No. 861/2022 & 996/2023	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors.	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R19, R20 Mr. Cibi Vishnu-R5
41.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022 & 929/2025	K Subramanian Vs K Parameswaran Nair, Erstwhile RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd & 5 Ors	Mr. TK Bhaskar	Mr. Vinod PV Ms. Reetha D - R1
42.	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No. 193/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023	Employees Provident Fund Organisation Regional Office Rep by its Recovery Officer Vs Classic Knits India Pvt Ltd rep by CA M. Suresh Kumar, RP & 4 Ors	Mr. PK Panneer Selvam	Mr. I. Abrar MD. Abdullah - R2 Mr. Bhagavath Krishnan PMN- R3, R4
43.	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal
44.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees' Provident Fund Organisation Rep by Regional Provident Fund Commissioner - II Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt Ltd	Mr. MS Viswanathan	Ms. H Krithika
45.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	

02.00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
47.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376 & 1514/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in